

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 02-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100041/2015	The State CBI ACB Vs Manjit Singh Bali and another	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100107/2014	The State CBI ACB Mumbai Vs D.M.Thanki and ors.	
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
3	SPL CRI MA	100997/2018	Deputy Director, Directorate of Enforcement Vs Mehul Chinubhai Choksi	S.A.A. Naqvi
<b><u>REPLY/SAY</u></b>				
4	SPL CASE CBI	100016/2018	CBI, ACB Vs M/s. Dujodwala Paper Chemical Ltd. and others 23	
<b><u>PRODUCTION OF ACCUSED</u></b>				
5	SPL CASE CBI	100051/2018	The State (Through CBI) Vs Prafulla Kumar Mishra	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 03-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>STEPS</u></b>				
1	SPL.CASE	100028/2007	State Vs D. N. Upadyaya ors.	APP  Select
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100093/2014	CBI Vs Chandahas Sampat	
3	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
4	SPL CASE CBI	100045/2018	CBI ACB Vs Kalicharan Lambodar Panda and others	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 04-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100104/2012	The State CBI ACB Vs Abdul Wahab Haji and 1 other	
<b><u>REPLY/SAY</u></b>				
2	SPL CASE CBI	100105/2015	The State CBI ACB Vs Hari Om Sharma	

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 05-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	PMLA SPL CASE	100009/2018	The Assistant Director Mumbai Zonal Office Vs Mehul Chinubhai Choksi And Others	z
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100129/2009	State CBI ACB MUMBAI Vs Shri G.S. Kamath Others	
<b><u>CHARGE</u></b>				
3	SPL CASE CBI	100054/2017	The State CBI ACB Vs Naveen Kumar Suresh Kumar Agrwal and another	

**( Main Matter REMAND APPLN CBI/0100004/2017)**

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 06-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	MISC APPLN CBI	100201/2016	The State CBI ACB Vs Unknown Officials of High Court	
2	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100066/2010	The State CBI ACB BUMBAI Vs Madan Mohan Banerjee and Others	
<b><u>APPEARANCE</u></b>				
4	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 07-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100110/2017	The State of CBI, ACB Vs Dayananad Mahendra Ray and other 6	
2	SPL CASE CBI	100015/2018	CBI, ACB Vs Dayanand Mahendra Ray and others 5	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SPL CASE CBI	100078/2014	CBI ACB Vs Murarilal Meena and ors.	

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